

PUNJAB VIDHAN SABHA

Bill No. 1-PLA-2017

THE PUNJAB APPROPRIATION BILL, 2017

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :-

A

BILL

to authorize the payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab, for the services and purposes during the financial year, 2016-2017.

BE it enacted by the Legislature of the State of Punjab in the Sixty-eighth Year of the Republic of India as follows :—

1. This Act may be called the Punjab Appropriation Act, 2017. Short title.
2. From and out of the Consolidated Fund of the State of Punjab, there may be paid and applied sums, not exceeding those, specified in column 5 of the Schedule, appended to this Act, amounting, in the aggregate to a sum of Rs. 2,51,99,79,57,000 (Rs. Twenty Five Thousand One Hundred Ninety Nine Crores Seventy Nine Lacs and Fifty Seven thousand only) towards defraying several charges, which will come in the course of payment to be made during the financial year, 2016-2017, in respect of the services and purposes, specified in column 2 of the said Schedule. Issue of
₹ 2,51,99,79,57,000
out of the
Consolidated
Fund of the State
of Punjab for
the financial
year, 2016-2017.
3. The sums, authorized to be paid and applied from and out of the Consolidated Fund of the State of Punjab by this Act, shall be appropriated for the services and purposes, specified in the said Schedule, in relation to the financial year 2016-2017. Appropriation.
4. Notwithstanding anything contained in any other Act for the time being in force, the provisions of this Act shall prevail. Overriding effect
of the Act.

SCHEDULE

Demand No.	Services and Purposes	Sums not exceeding			
		Grant made by the Legislative Assembly	Charged on the Consolidated Fund	Total	
1	2	3	4	5	
		Rs.	Rs.	Rs.	
1	Agriculture and Forests	Revenue	12,50,18,55,000	1,79,30,000	12,51,97,85,000
		Capital	0	0	0
2	Animal Husbandry and Fisheries	Revenue	7,21,35,000	12,18,000	7,33,53,000
		Capital	5,69,98,000	0	5,69,98,000
3	Co-operation	Revenue	2,20,12,000	2,25,000	2,22,37,000
		Capital	51,31,44,000	0	51,31,44,000
4	Defence Services Welfare	Revenue	37,65,66,000	4,30,000	37,69,96,000
		Capital	0	0	0
5	Education	Revenue	1,11,10,17,000	31,70,000	1,11,41,87,000
		Capital	2,000	0	2,000
6	Election	Revenue	5,72,90,000	0	5,72,90,000
		Capital	0	0	0
7	Excise and Taxation	Revenue	9,39,70,000	1,00,000	9,40,70,000
		Capital	0	0	0
8	Finance	Revenue	4,30,33,70,000	10,44,02,51,000	14,74,36,21,000
		Capital	0	85,02,64,30,000	85,02,64,30,000
9	Food and Supplies	Revenue	3,44,04,000	45,000	3,44,49,000
		Capital	20,32,16,41,000	0	20,32,16,41,000
10	General Administration	Revenue	1,14,06,17,000	91,95,000	1,14,98,12,000
		Capital	5,85,36,000	0	5,85,36,000
11	Health and Family Welfare	Revenue	1,51,60,83,000	1,92,52,000	1,53,53,35,000
		Capital	19,09,52,000	0	19,09,52,000
12	Home Affairs and Justice	Revenue	6,98,05,57,000	2,48,28,000	7,00,53,85,000
		Capital	72,67,00,000	0	72,67,00,000
13	Industries	Revenue	15,35,000	1,74,00,000	1,89,35,000
		Capital	0	0	0
14	Information and Public Relation	Revenue	22,33,66,000	0	22,33,66,000
		Capital	0	0	0

1	2		3	4	5
			Rs.	Rs.	Rs.
15	Irrigation and Power	Revenue	21,34,38,94,000	0	21,34,38,94,000
		Capital	61,60,14,46,000	0	61,60,14,46,000
17	Local Government, Housing and Urban Development	Revenue	9,48,15,000	0	9,48,15,000
		Capital	2,98,87,28,000	0	2,98,87,28,000
18	Personnel and Administrative Reforms	Revenue	4,72,11,000	0	4,72,11,000
		Capital	0	0	0
19	Planning	Revenue	3,86,31,000	3,54,000	3,89,85,000
		Capital	45,99,44,000	0	45,99,44,000
21	Public Works	Revenue	1,33,96,77,000	0	1,33,96,77,000
		Capital	6,81,13,83,000	0	6,81,13,83,000
22	Revenue and Rehabilitation	Revenue	5,94,53,65,000	45,39,000	5,94,99,04,000
		Capital	50,00,000	0	50,00,000
23	Rural Development and Panchayat	Revenue	2,96,87,76,000	0	2,96,87,76,000
		Capital	64,78,80,000	0	64,78,80,000
24	Science, Technology and Environment	Revenue	0	0	0
		Capital	1,000	0	1,000
25	Social Security, Women & Child Welfare and Welfare of Scheduled Castes & Backward Classes	Revenue	10,000	0	10,000
		Capital	2,000	0	2,000
26	State Legislature	Revenue	4,51,18,000	0	4,51,18,000
		Capital	0	0	0
27	Technical Education and Industrial Training	Revenue	62,30,96,000	68,000	62,31,64,000
		Capital	8,71,00,000	0	8,71,00,000
28	Tourism and Cultural Affairs	Revenue	53,51,81,000	0	53,51,81,000
		Capital	28,28,71,000	0	28,28,71,000
29	Transport	Revenue	20,63,69,000	0	20,63,69,000
		Capital	4,86,32,000	0	4,86,32,000
30	Vigilance	Revenue	86,42,000	0	86,42,000
		Capital	0	0	0
	Total:	Revenue	<u>61,63,15,62,000</u>	<u>10,53,90,05,000</u>	<u>72,17,05,67,000</u>
		Capital	<u>94,80,09,60,000</u>	<u>85,02,64,30,000</u>	<u>1,79,82,73,90,000</u>
	Grand Total:		<u>1,56,43,25,22,000</u>	<u>95,56,54,35,000</u>	<u>2,51,99,79,57,000</u>

CHANDIGARH :
The 11th April, 2017.

SHASHI LAKHANPAL MISHRA,
Secretary.